



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

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CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02.04.2026

### NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 06.04.2026, 07.04.2026 & 08.04.2026 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 209 of 2025  <b>Part Heard</b>	Ingram Micro India Pvt. Ltd. Vs. Bathla Teletech Pvt. Ltd.	Sudhir Kumar	Gaurav Mitra Bhavya Sethi Manish Kr. Gupta Karan Sharma
2.	Comp. App. (AT) (Ins) No. 235 of 2025  <b>Part Heard</b>	J & K Integrated Textiles Park Ltd. Vs. Silklon Processors Pvt. Ltd. & Ors.  <b>With</b>	Akshat Singh	Harsh Garg Kunal Godhwani Kinjal Chadha- R1 Aditya Wadhwa Ragini Kapoor- R2
3.	Comp. App. (AT) (Ins) No. 289 of 2025  <b>Part Heard</b>	Silklon Processors Pvt. Ltd. Vs. J&K Integrated Textiles Park Ltd. & Ors.  <b>With</b>	Kunal Godhwani	Akshat Singh Utkarsh Kandpal- R1 Aditya Wadhwa Ragini Kapoor- R2
4.	Comp. App. (AT) (Ins) No. 307 of 2025  <b>Part Heard</b>	Orbit Spinning Pvt. Ltd. Vs. J & K Integrated Textiles Park Ltd. & Ors.  <b>With</b>	Kunal Godhwani	Akshat Singh Utkarsh Kandpal- R1 Aditya Wadhwa Ragini Kapoor- R2

5.	Comp. App. (AT) (Ins) No. 308 of 2025  <b>Part Heard</b>	Silklon Synthetic Pvt. Ltd. Vs. J&K Integrated Textiles Park Ltd. & Ors.  <b>With</b>	Kunal Godhwani	Akshat Singh Utkarsh Kandpal- R1 Aditya Wadhwa Ragini Kapoor- R2
6.	Comp. App. (AT) (Ins) No. 309 of 2025  <b>Part Heard</b>	Toplon Industries Pvt. Ltd. Vs. J&K Integrated Textiles Park Ltd. & Ors.  <b>With</b>	Kunal Godhwani	Akshat Singh Utkarsh Kandpal- R1 Aditya Wadhwa Ragini Kapoor- R2
7.	Comp. App. (AT) (Ins) No. 333 of 2025  <b>Part Heard</b>	J & K Textorium Pvt. Ltd. Vs. J & K Integrated Textiles Park Ltd. & Ors.  <b>With</b>	Kunal Godhwani	Akshat Singh Utkarsh Kandpal- R1 Aditya Wadhwa Ragini Kapoor- R2
8.	Comp. App. (AT) (Ins) No. 334 of 2025  <b>Part Heard</b>	Chenab Industries Pvt. Ltd. Vs. J & K Integrated Textiles Park Ltd. & Anr.  <b>With</b>	Kunal Godhwani	Akshat Singh Utkarsh Kandpal- R1
9.	Comp. App. (AT) (Ins) No. 338 of 2025  <b>Part Heard</b>	Green Textorium Pvt. Ltd. Vs. J & K Integrated Textiles Park Ltd. & Ors.  <b>With</b>	Kunal Godhwani	Akshat Singh Utkarsh Kandpal- R1 Sanjay Bajaj Rajat Prakash- R7 Aditya Wadhwa Ragini Kapoor- R2

<b>10.</b>	Comp. App. (AT) (Ins) No. 339 of 2025  <b>Part Heard</b>	J & K Integrated Textiles Park Ltd. Vs. J & K Synthetic Pvt. Ltd. & Ors.  <b>With</b>	Akshat Singh	Kunal Godhwani Kinjal Chadha- R1 Sanjay Bajaj Rajat Prakash- R8 Aditya Wadhwa Ragini Kapoor- R3
<b>11.</b>	Comp. App. (AT) (Ins) No. 340 of 2025  <b>Part Heard</b>	J & K Integrated Textiles Park Ltd. Vs. Green Textorium Pvt. Ltd. & Ors.  <b>With</b>	Akshat Singh	Kunal Godhwani Kinjal Chadha- R1 Aditya Wadhwa Ragini Kapoor- R3
<b>12.</b>	Comp. App. (AT) (Ins) No. 352 of 2025  <b>Part Heard</b>	J & K Synthetic Pvt. Ltd. Vs. J & K Integrated Textiles Park Ltd. & Ors.  <b>With</b>	Kunal Godhwani	Akshat Singh Utkarsh Kandpal- R1 Aditya Wadhwa Ragini Kapoor- R2
<b>13.</b>	Comp. App. (AT) (Ins) No. 353 of 2025  <b>Part Heard</b>	Jyotsna Industries Pvt. Ltd. Vs. J & K Integrated Textiles Park Ltd. & Ors.  <b>With</b>	Kunal Godhwani	Akshat Singh- R1 Aditya Wadhwa Ragini Kapoor- R2
<b>14.</b>	Comp. App. (AT) (Ins) No. 341 of 2025  <b>Part Heard</b>	J & K Integrated Textiles Park Ltd. Vs. Silklon Synthetic Pvt. Ltd. & Ors.  <b>With</b>	Akshat Singh	Kunal Godhwani Kinjal Chadha- R1 Aditya Wadhwa Ragini Kapoor- R3
<b>15.</b>	Comp. App. (AT) (Ins) No. 342 of 2025  <b>Part Heard</b>	J & K Integrated Textiles Park Ltd. Vs. Toplon Industries Pvt. Ltd. & Ors.  <b>With</b>	Akshat Singh	Kunal Godhwani Kinjal Chadha- R1 Aditya Wadhwa Ragini Kapoor- R3

<b>16.</b>	Comp. App. (AT) (Ins) No. 343 of 2025  <b>Part Heard</b>	J & K Integrated Textiles Park Ltd. Vs. Orbit Spinning Pvt. Ltd. & Ors.  <b>With</b>	Akshat Singh	Kunal Godhwani Kinjal Chadha- R1 Aditya Wadhwa Ragini Kapoor- R3
<b>17.</b>	Comp. App. (AT) (Ins) No. 349 of 2025  <b>Part Heard</b>	J & K Integrated Textiles Park Ltd. Vs. J & K Textorium Pvt. Ltd. & Ors.  <b>With</b>	Akshat Singh	Kunal Godhwani Kinjal Chadha- R1 Aditya Wadhwa Ragini Kapoor- R3
<b>18.</b>	Comp. App. (AT) (Ins) No. 364 of 2025  <b>Part Heard</b>	J & K Integrated Textiles Park Ltd. Vs. Jyotsna Industries Pvt. Ltd. & Ors.  <b>With</b>	Akshat Singh	Kunal Godhwani Kinjal Chadha- R1 Aditya Wadhwa Ragini Kapoor- R3
<b>19.</b>	Comp. App (AT) (Ins) No. 378 of 2025  <b>Part Heard</b>	J & K Integrated Textiles Park Ltd. Vs. Chenab Industries Pvt. Ltd. & Ors.	Akshat Singh	Kunal Godhwani Kinjal Chadha- R1 Aditya Wadhwa Ragini Kapoor- R3
<b>20.</b>	Comp. App. (AT) (Ins) No. 193 of 2023  <b>Part Heard</b>	Paradeep Phosphates (PPL) Vs. State of Odisha & Anr.	Varsha Banerjee	Shashank Bajpai Stuti Karwal-R1 & R2
<b>21.</b>	I.A. No. 1589 of 2026 in Comp. App. (AT) (Ins) No. 406 of 2022  <b>(With Defects)</b>	Ram Kishor Arora Suspended Director of Supertech Ltd. Vs. Union Bank of India & Anr.	Siddharth Bhatli	Alok Kumar Somya Yadava Garima Jain-R1 Bishwajit Dubey Aishwarya Gupta-R2 Siddharth Srivastava Mohit Kishore

By order of Hon'ble Chairperson  
-Sd/-  
Registrar